

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 10.07.2000

OA No.53/1995

Bhartiya Telecom Technician Union through its Circle Secretary, Hanuman Sahai Sharma C/o Bhatiya Mazdoor Sangh, Sardar Patel Marg, Jaipur.

.. Applicant

Versus

1. Union of India through Secretary to the Government of India, Telecom Department, Sanchar Bhawan, New Delhi.
2. The Chief General Manager, Telecommunication, Rajasthan Circle, Jaipur.

.. Respondents

Mr. P.N.Jati, counsel for the applicant.

Mr. Hemant Gupta, Proxy counsel to Mr. M.Rafiq, counsel for the respondents

CORAM:

Hon'ble Mr. Justice B.S.Raihote, Vice Chairman

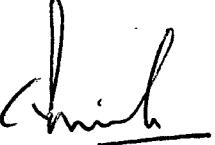
Hon'ble Mr. N.P.Nawani, Administrative Member

ORDER

Per Hon'ble Mr. Justice B.S.Raihote, Vice Chairman

The learned counsel for the applicant submits that he may be permitted to withdraw this application. The respondents have no objection for such permission being granted. Accordingly, we pass the order as under:

Application is dismissed as withdrawn.

  
(N.P.NAWANI)

Adm.Member

  
(B.S.RAIKOTE)

Vice Chairman